

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 88 of 2011 &
I.A. No. 157 of 2011**

Dated : 22nd September, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

PTC India Limited

Versus

Gujarat Electricity Regulatory Comm. & Anr.

....Appellant (s)

... Respondent (s)

Counsel for the Appellant (s) : Mr. Parag Tripathi, ASG with
Mr. Varun Pathak

Counsel for the Respondent(s): Mr. M.G. Ramachandran,
Mr. Anand K. Ganesan for R.2

Ms. Shikha Ohri with
Mr. S.P. Pandey (Rep.) for GERC

ORDER

At the request of the learned counsel for the parties, Post
this matter on **23.09.2011.**

**(V. J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS/KS